

CASE NO.:
Special Leave Petition (civil) 9215 of 2003

PETITIONER:
National Insurance Co. Ltd.

RESPONDENT:
Bhagwani & Ors.

DATE OF JUDGMENT: 05/01/2004

BENCH:
CJI & S.B. Sinha.

JUDGMENT:
J U D G M E N T

By V.N. Khare, CJI & S.B. Sinha, J.

This Special Leave Petition is covered by a judgment of this Court in SLP (Civil) No. 9027 of 2003, National Insurance Co. Ltd. Vs. Swaran Singh & Ors, delivered today where it has been held that the learner's licence is also a valid licence.

It is accordingly dismissed.